

संभाव्यता रिपोर्ट तैयार करने के लिए कहा है ? गुजरात नर्मदा उर्वरक कम्पनी का ईंधन तेल में गैस में परिवर्तन करने के सम्बन्ध में यह स्पष्ट किया जाता है कि चूंकि ईंधन तेल की पर्याप्त मात्रा उपलब्ध है फीडस्टॉक के रूप में गैस के लिए परिवर्तन करने के लिए अतिरिक्त निवेश का कोई कारण प्रतीत नहीं होता। यही स्थिति गुजरात राज्य उर्वरक कम्पनी की है जो कि ईंधन तेल और नेफथा पर संतोषजनक रूप से कार्य कर रहा है। चूंकि एक फीडस्टॉक से दूसरे फीडस्टॉक में परिवर्तन करने से उर्वरकों का कोई अतिरिक्त उत्पादन नहीं होता। अतः गैस के लिए परिवर्तन पर अतिरिक्त निवेश का कोई औचित्य नहीं है।

(घ) उपरोक्त भाग (ग) के उत्तर में स्थिति स्पष्ट की गई है।

(ङ) यह सूचना उपरोक्त भाग (ग) के उत्तर में दी गई है।

Manufacture of Rubber by Synthetics and Chemicals Limited

3003. SHRI SURENDRA BIKRAM: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) since its inception which grades of Synthetic rubbers have been manufactured from time to time by Synthetics & Chemicals Limited and what have been their prices from time to time;

(b) is it not a fact that few years ago Synthetics & Chemicals Limited developed new varieties of rubbers almost identical to previous rubbers with slight change just to get out of control order of Central Government on synthetic rubbers;

(c) if (b) above is not correct, then what was need to have new grades of rubbers almost identical with heavy increase in prices of newly developed synthetic rubber grades; and

(d) what efforts the Central Government made to curb the attitude of developing new grades and arbitrarily fixing high prices to earn huge profitability?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS

(SHRI H. N. BAHUGUNA): (a) to (d). The required information is being collected and will be laid on the Table of the House, when received.

Bilateral Cooperation with Malaysia for T.V. and Radio Coverage

3004. SHRI MADHAVRAO SCINDIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a proposal for bilateral cooperation between India and Malaysia in the field of television and radio coverage is under consideration of Government;

(b) if so, details thereof; and

(c) progress so far achieved in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) and (c). The Government of India and the Government of Malaysia signed a cultural agreement on 30th March, 1978. The agreement provides for cooperation and exchange in the fields of television and radio also. In pursuance of this agreement, the Department of Culture proposes to enter into a regular Cultural Exchange Programme with Malaysia. The provisions/terms of the Exchange Programme are under consideration.

Handing over of the Land and Structures by the Pong Dam Authorities

3005. SHRI V. G. HANDE: Will the Minister of ENERGY be pleased to refer to the reply given to Unstarred Question No. 3347 given in the Lok Sabha on the 13th December, 1978 and state:

(a) what are the reasons for which the land acquisition officer of the Himachal Pradesh Government has not handed over the possession of the land, structures and property in the periphery of the reservoir by the Pong Dam authorities and what advice Central